

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 5025/2015

BSNL

Appellant(s)

VERSUS

COMMNR.TRADE TAX, U.P.

Respondent(s)

WITH

C.A. No. 5026/2015

(With appln.(s) for exemption from filing O.T. and)

C.A. No. 5027/2015

Date : 12/07/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rajendra Pd.,Adv.

Mr. Rajiv Tyagi,Adv.

For Respondent(s)

Mr. Abhinav Kumar Malik,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant shall within a period of four weeks file the affidavit of valuation whereafter no further extension shall be given.

List again on 22.8.2016.

Signature Not Verified
Digitally signed by
POOJA SHARMA

(M V RAMESH)

Registrar

MG

Date: 2016.07.15

16:42:11 IST

Reason: